

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 1766
TO BE ANSWERED ON 30.07.2015

PURA SCHEME

1766. SHRI RAM CHARAN BOHRA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has implemented the projects envisaged under providing urban amenities in rural areas scheme on experimental basis in various States of the country including Rajasthan;
- (b) if so, the details thereof including the expenditure incurred, works, items and services included under this project, State/ UT-wise;
- (c) the names of such agencies and organisations to whom these projects have been awarded and the chronological selection procedure being adopted for them;
- (d) the steps taken by the Government to redress the complaints received in this regard to curb corruption for effective implementation of this project; and
- (e) the persons benefitted under this scheme in terms of getting employment and training?

ANSWER

MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a) to (e): The Provision of Urban Amenities in Rural Areas was being implemented in a pilot mode. The activities proposed under PURA projects include drinking water supply and sewerage, construction and maintenance of village streets, drainage, solid waste management, skill development, development of economic activities etc.

The State/District/Gram Panchayat where Concession Agreement & State Support Agreement has been signed under PURA are as under.

Sl. No.	State	Name of the District	Gram Panchayat
1	Kerala	Thrissur	Thalikulam
2		Malappuram	Thirurangadi

3	Andhra Pradesh	Krishna	Ibrahimpattanam and Kondapalli
---	----------------	---------	--------------------------------

In order to ensure proper monitoring and supervision of performance by private developers, the scheme envisages appointment of an Independent Engineer (IE) for each PURA cluster of Gram Panchayat(s) to supervise and monitor performance during the project life cycle. An appropriate grievance redressal mechanism is also envisaged under the chairmanship of the concerned District Magistrate/ Deputy Commissioner/Collector of the district where the PURA project is being implemented, for handling local level grievances. The entire area chosen by the agency under the scheme will benefit once the project is rolled out. However, the scheme has been discontinued w.e.f. 2015-16.

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER GUPTA)

Sl. No.	State	Name of the District	Gram Panchayat
1	Kerala	Thrissur	Ibrahimpattanam
2			Kondapalli